N O T I F I C A T I O N

Dated Guwahati the 1st August, 2016

No. HC.V-71/2013/575 /Estt. ## For administrative convenience and to ensure regular promotion of the eligible Grade-III [Non-Ministerial] and Grade-IV staff of the Principal Seat and Outlying Benches of the Gauhati High Court to the post of Judicial Assistant as per Rule 7(3)(II)(iii-A) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, the combined **'Limited Departmental Examination'** will be conducted at the Principal Seat once in a year, preferably in the month of September, as per the laid down scheme issued vide this Registry's Notification No. HC.V-71/2013/435/Estt. dtd. 14.6.2016.

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-71/2013/575A / Estt. **Dtd.** 1 8.2016
Copy to: -
1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl for information and necessary action.
4. The Joint Registrar,......................., Gauhati High Court, Guwahati/Itanagar Permanent Bench, Naharlagun,
5. The Deputy Registrar, ..., Gauhati High Court, Guwahati
6. The Assistant Registrar ...., Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ , Gauhati High Court, Guwahati.
11. The F&AO, Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
13. The AOJ _____, Gauhati High Court, Guwahati.
14. The Court Officer I & II, Gauhati High Court, Guwahati.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.
16. The Order File.

REGISTRAR GENERAL